

(3) (X)
O.A. No. 166/86

COURT: Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P. M. Joshi .. Judicial Member

3.9.86

The learned advocate for the applicant requests that he
will allow to withdraw the application in light of order
dt. 25/5/86, he wishes to reserve his rights to come
to the Tribunal for any consequential relief being allowed
to him. The application is disposed of as withdrawn. The
permission granted as prayed for.

P. H. Trivedi
(P. H. TRIVEDI)
V. C.

P. M. Joshi
(P. M. JOSHI)
J. M.